and organise general elections. Government welcomes any plan acceptable to both sides which would bring early peace to Vietnam. As regards the reconstitution of the International Control Commission, nothing definite is known as yet and India has not been formally apprised of the matter.

It is a matter to be decided by the common consent of the parties to the agreement and the Government of India have no views to express on it.

OPENING OF PASSPORT OFFICE IN KERALA

- 1169. SHRI ABU ABRAHAM: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply to Unstarred Question No. 380 given in the Rajya Sabha on the 4th August, 1972 and state:
- (a) whether the proposal to open a separate passport office in Kerala has since been considered by Government for the convenience of the people of the State; and
 - (b) if so, by when it will be matured?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Sir, the matter has been under Government's consideration for sometime; and a decision in regard to it is expected to be taken in the near future.

पाकिस्तान की घुसपैठ

1170. श्री जगदीश प्रसाद माथुर: क्या रक्षा मन्त्री यह बताने की कृपा करेगे कि:

- ं (क) क्या यह सच है कि 22 अगस्त, 1972 को राजस्थान क्षेत्र में 12 कि किस्तानी नागरिक जिनमें सैनिक व असै बिक दोनों ही थे, सीमा से 11 मील अन्दर नौह ड़िया गांव तक घुस आये थे तथा उन्होंने वहां पर मवेशियों और अन्य सामान की लूटमार की थी;
- (ख) क्या यह सच है कि इस हमले में दो व्यक्ति घ।यल हुए और जिनको बाद में बाड़मेर अस्पताल में दाखिल कराया गया था; और
- (ग) इस प्रकार की घटनाओं की प्रतिकार करने के लिए सरकार ने क्या कार्यवाही की है?

† [PAR INTRUSION

1170. SHRI JAGDISH PRASAD MA-THUR: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that twelve Pakistani citizens, including military and civilians, had intruded deep up to Naohadiya village in Rajasthan sector eleven miles inside the border on the 22nd August, 1972 and looted cattle and other things there;
- (b) whether it is a fact that two persons were wounded in this attack and later on they were admitted into Barmer Hospital; and
- (c) the action taken by Government to counteract such incidents?]

रक्षा मंत्री (श्री जगजीवन राम): (क) और (ख) 21/22 अगस्त, 1972 की रात को विजित क्षेत्र में नौहरलीयों गांव पर 15 पाकिस्तानी बदमाशों ने छापा मारा और 200 से 300 तक बकरियों तथा भेड़ों को चुराने का प्रयत्न किया। तथापि, सीमा सुरक्षा दल के गश्ती दल ने उन्हें ललकारा तो बदमाशों ने गोली चलाई और तीन असैनिक जख्मी हो गये। हमारे सैनिकों ने प्रतिकार में गोली चलाई परन्तु छापामार बकरियों/भेड़ों को पीछे छोड़कर अन्होरे में नियंत्रण रेखा के पार पाकिस्तान की ओर भाग गये, भेड़/बकरियां उनके मालिकों को वापस कर दी गई। जख्मी असैनिकों को चाचरों ले जाया गया। सैनिक अस्पताल में उपचार के पश्चात उन्हें बारमेर के सिविल अस्पताल में छोड़ दिया गया।

(ग) पाकिस्तानी प्राधिकारियों के साथ बाद में फ्लैंग बैठक में एक विरोध पत्र दिया गया। राजस्थान सशस्त्र रक्षिदल तथा हमारे सैनिकों द्वारा इस क्षेत्र में गश्त तीव्र कर दिया गयां है।

† [THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) 15 Pak miscreants raided village Nohralio in captured territory during the night 21/22 August, 1972 and tried to make away with 200 to 300 goats and sheep. The miscreants were however intercepted by patrol party of the Border Security Force. When challenged by the patrol party, the miscreants opened fire injuring three civilians. Our troops fired back in retaliation but the raiders escaped towards the

^{† []} English translation.